

**COURT – I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No.25 of 2012**

**Dated : 17<sup>th</sup> July, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Tata Steel Limited ... Appellant(s)  
Versus**

**Jharkhand State Electricity Regulatory  
Commission ....Respondent(s)**

Counsel for the Appellant(s): Mr. A. Srivastava

Counsel for the Respondent (s): Mr. C.K. Rai for JSERC

**ORDER**

At the request of the learned counsel for the Appellant, post  
the matter for further hearing on **07.08.2012.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ts/vs**